

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:3715  
ANSWERED ON:16.08.2000  
EMPLOYEES PROVIDENT FUND  
RAGHUNATH JHA

**Will the Minister of LABOUR be pleased to state:**

- (a) the number of workforce covered under the employees provident fund and Misc. Provisions Act 1952 so far;
- (b) whether the Government propose to cover some more workers; and
- (c) if so, the measures taken to cover the remaining workmen under the Act?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a): 2.51 crore ( as on 31.03.2000 ).

(b): Yes, Sir.

(c): The factories/establishments employing 20 or more persons are required to comply with the provisions of the EPF Scheme on their own. However, periodical inspections are carried out to detect the employers who fail to make timely compliance. Necessary legal and penal action is also taken against such defaulters.